

**Report of the Fourth Pay Commission**

872. SHRI HIRALAL R. PARMAR : Will the Minister of FINANCE be pleased to state :

(a) the date by which the report of Fourth Pay Commission will be laid on the Table of the House ;

(b) the date by which the interim report is likely to be submitted :

(c) whether Government have issued any instructions to the Commission regarding the time for presentation of its report ; and

(d) if so, when and if not, whether Government propose to issue such instructions to present the report at the earliest ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) to (d) In accordance with the terms of reference of the Fourth Central Pay Commission, the Commission will make its recommendations as soon as practicable. It may consider, if necessary, sending reports on any of the matters as and when the recommendations are finalised. It is too early to indicate the date by which the report is likely to be submitted by the Commission.

Government have not issued any instructions regarding the time for presentation of the report nor is there any proposal at present to issue any such instructions to the Commission.

**Committee for Change of Financial Year**

873. SHRI GIRIDHAR GOMANGO : Will the Minister of FINANCE be pleased to state :

(b) whether a Committee has been constituted by his Ministry for change of financial year ;

(b) if so, the composition of the Committee and its terms of reference :

(c) the progress made by the Committee to obtain the views from the States and Union Territories and the Ministries/

Departments of Government of India on this vital issue ;

(d) when the report is likely to be submitted to Government ; and

(e) the steps taken by the Committee to submit the report by the scheduled time ;

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Yes, Sir.

(b) A copy of Government Resolution No. F. 1 (27)-B (AC)/84 dated the 1st May, 1984 regarding constitution of Committee and its terms of reference is laid on the Table of the House. [Placed in Library. See No. LT-8486/84].

(c) to (e) The Committee has already sought the views of State Governments in the matter and is also writing to the Union Territory Governments. Secretaries of a number of Ministries/Departments of Government of India have conveyed their views on the subject to the Chairman of Committee and others are being addressed. Besides, advertisements have been inserted in leading newspapers inviting comments and views from individuals, institutions and organisations. The Committee was requested to submit its report before the end of October 1984, and no request for extension of time has been received so far.

केन्द्रीय सरकार के उपक्रमों में संशोधित  
दैनिक वेतन दरों को लागू करना.

874. श्री निहाल सिंह : क्या बिस्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार के अर्धन उपक्रमों में कार्यरत दैनिक वेतन श्रमिकों के लिए संशोधित वेतन दरों को अभी तक लागू नहीं किया गया है ; और

(ख) यदि हां, तो इस संबंध में सरकार द्वारा क्या कदम उठाये गये हैं ?

बिस्त मंत्रालय में राज्य मंत्री (श्री एस० एन० कुट्टण) : (क) और (ख) जी नहीं, ऐसा